

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:4336

ANSWERED ON:24.08.2005

NORMS OF BIS FOR SOFT DRINKS

Adhalrao Patil Shri Shivaji;Adsul Shri Anandrao Vithoba;Badi Shri Rajendra Kumar;Singh Shri Ganesh;Verma Shri Ravi Prakash

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether the norms prescribed by the Bureau of Indian Standard (BIS) are being violated by the Soft Drinks Manufacturers ;
- (b) if so, the details thereof;
- (c) whether the Government has conducted any enquiry in this regard;
- (d) if so, the details thereof; and
- (e) the steps taken by the Government against these manufacturers?

Answer

THE MINISTER OF HEALTH & FAMILY WELFARE (DR.ANBUMANI RAMADOSS)

(a) & (b) The norms prescribed by BIS are voluntary in nature. It is not mandatory for the soft drinks manufacturers to comply with them unless they have obtained BIS Certification for their product.

(c) to (e) In view of above, the question does not arise.